

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 220 /1993 (in O.A.N. 221 /93)

Mahesh Singh & Ors. Versus U.O. & Ors.

Date of Order

Orders

This is an O.P. (in O.A.N. 221 /93) for permission to file joint application is in order.

So / (T) 13/4

13/4

15/4

13.4.93.

Mr. J.K. Kaulshik - Counsel for the applicant

Register & Put up in Court for admission on 15.4.93

Adesh
REGISTRAR
C.A.T. JAIPUR

15.4.93.

Mr. J.K. Kaulshik, Counsel for applicant.

M.P. for filing a joint petition is allowed.

Ministry
(B.B. Mahajan)
A.M.

U.C.
(B.B. Mahajan)
U.C.

Copy sent to Applicant Counsel

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Date 24/4/93